

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 205
IB-791/ND/2022

IA-426/2023, IA-1240/2024, IA-1371/2024

IN THE MATTER OF:

Canara Bank

...

Applicant/Petitioner

Versus

Rajneesh Nagar

...

Respondent

Under Section: 95(1) of IBC, 2016

Order delivered on 10.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant

: Adv. Saurabh Kushwaha, Adv. Rohit Arya,
Adv. Abhishek Naik, Adv. Gulafsha Kureshi in
IA-1240/2024

For the PG

: Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.
Ankita Bajpai, Adv. Shaurya Shyam, Adv. Sagar
Thakkar in IA-1371/2024

For the RP

: CMA Sandeep Kr. Bhatt, CMA Kamal Deep Tyagi

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-426/2023, IA-1240/2024, IA-1371/2024: As prayed by the Ld. Counsel appearing for the personal guarantor, the hearing is deferred to 11.07.2024 at 10:30 am.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)